

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

106. IA(PLAN)/20/2024 C.P. (IB)/1166(MB)2020

**IN THE MATTER OF**

Edelweiss Asset Reconstruction Company Limited

... Petitioner

Vs

Perfect Engine Component Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. ANU JAGMOHAN SINGH,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Abhishek Anand (VC)

For the Respondent:

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**ORDER**

**IA 20 of 2024**- On the request of the Counsel for the Applicant, adjourned to  
**30.04.2024.**

Sd/-  
ANU JAGMOHAN SINGH  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/